

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **13<sup>th</sup>** day of **May**, 2019

Present :

**Hon'ble Mr. Rakesh Sagar Jain, Member-J**  
**Hon'ble Mr. Pradeep Kumar, Member-A**

Original Application No.330/00336/2019

Chhote Singh, aged about 56 years, S/o Late Chheda Singh, R/o Village & Post – Jewa Puvaya, Shahjahanpur.

.....Applicant.

By Advocate –Shri Bhagirathi Tiwari

**V E R S U S**

1. Union of India, through Secretary, Ministry of Communication Deptt. of Postal, Dak Bhawan, Sanshad Marg, New Delhi.
2. Chief Post Master General, Lucknow.
3. Post Master General, Bareilly Region, Bareilly.
4. Director Bareilly Region Bareilly o/o PMG Bareilly.
5. Superintendent of Post Offices Shahjahanpur Division, Shahjahanpur.

..... Respondents

By Advocate : Shri Ram Pyare Lal Srivastava

**O R D E R**

**By Hon'ble Mr. Rakesh Sagar Jain, Member-J :**

Heard Shri Bhagirathi Tiwari, counsel for the applicant and Shri Ram Pyare Lal Srivastava, counsel for the respondents.

2. During the course of argument, learned counsel for the applicant submitted that he would be satisfied if the OA is disposed of with a direction to the respondent No.1 by forwarding his Review Petition to the Reviewing Authority under rules.

2. Heard learned counsel for the parties and perused the record.

3. In view of the limited prayer made by the counsel for the applicant, the OA is disposed of with direction to respondent No.1 to forward the Review Petition of the applicant to the Competent Authority under Rules.

4. It is made clear that this order shall not be construed as any expression or opinion on the merits of the case.

5. In view of the above direction, the OA is disposed of at the admission stage itself. No order as to costs.

Member-A

Member-J

RKM/

